*177. SHRIMATI APARAJITA SARANGI:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) the details and the number of food processing units established in the State of Odisha;

(b) whether the Government is working towards equitable growth in food processing industry in economically backward area in the State of Odisha and if so, the details thereof;

(c) whether the Government has taken any steps to create awareness about the benefits of processed food products among consumers and if so, details thereof; and

(d) the details of steps taken by the Government to promote entrepreneurship and new innovation in the food processing sector?

**ANSWER**

THE MINISTER FOR FOOD PROCESSING INDUSTRIES
(SHRI PASHUPATI KUMAR PARAS)

(a) to (d): A Statement is laid on the Table of the House.
STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. *177 ANSWERED ON 01.08.2023 REGARDING “GROWTH IN FOOD PROCESSING INDUSTRY”

(a). The Ministry of Food Processing Industries (MoFPI) under component scheme namely - Scheme for Creation/Expansion of Food Processing and Preservation Capacities (CEFPPC scheme) - of Pradhan Mantri Kisan Sampada Yojana (PMKSY) has approved four (04) food processing units in the State of Odisha since 2017-18 to till date. The details of the same along with their status of implementation are at Annexure-I. Under Pradhan Mantri Formalisation of Micro Food Processing Enterprises (PMFME) Scheme, an amount of 58.22 crore has been released to Odisha and 838 loans have been sanctioned for micro food processing enterprises.

(b). MoFPI has been implementing an umbrella scheme, Pradhan Mantri Kisan Sampada Yojana (PMKSY) across the country, including the State of Odisha, since 2017-18 that has 8 (eight) component schemes.

Under the component schemes of PMKSY namely, (a) Integrated Cold Chain and Value Addition infrastructure; (b) Creation of Infrastructure for Agro Processing Cluster; (c) Creation/Expansion of Food Processing and Preservation Capacities; and (d) Operation Greens – Long Term Interventions, the project proposals for setting up of food processing projects received from difficult areas such as economically backward - Integrated Tribal Development Project (ITDP) areas across the country including the State of Odisha are provided with the following benefits:

- The combined net worth of the applicant equal to the grants-in-aid sought under the scheme against 1.5 times in general areas.
- Term loan from the Bank for an amount not less than 10% of the total project cost against 20% in general areas.
- Infusion of equity of at least 10% of the total project cost against 20% in general areas.
- Minimum eligible project cost of Rs.1.00 (one) crore against Rs. 3.00 crore in general areas.
- Grants-in-aid @50% of eligible project cost against @ 35% of the eligible project cost in general areas, subject to a maximum amount of Rs. 5.00 crore in case of CEFPPC scheme, Rs. 10.00 crore in case of APC and Cold Chain schemes and Rs.15.00 crore in case of OG scheme.

Under PMFME Scheme, the Government provides financial support @35% of the eligible project cost subject of maximum of Rs.10.00 lakhs to set up/upgrade micro food processing enterprises.
(c). Yes, MoFPI under non-scheme component namely “Promotional Activities,” provides financial assistance for conducting exhibitions, fairs, conferences, etc. for promoting food processing sector including creation of awareness on the benefits of processed food products among various stakeholders.

MoFPI has organized 18 Millet Fairs across the country to create awareness among various stakeholders about the benefits of processed food products including Millets.

(d). Entrepreneurship and new innovation in the food processing sector is provided through:

- PMFME scheme of MoFPI
- Scheme for Human Resource & Institutions under PMKSY of MoFPI
- Skill development training, consultancy services and sponsored research projects of National Institute of Food Technology and Entrepreneurship Management (NIFTEM)
- National Skill Development Council (NSDC) under Pradhan Mantri Kaushal Vikas Yojana (PMKVY) of Ministry of Skill Development and Entrepreneurship (MSDE).

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Details of food processing units approved under CEFPPC scheme since 2017-18 to till 25.07.2023 in the State of Odisha

<table>
<thead>
<tr>
<th>S. No.</th>
<th>Name of the Project</th>
<th>District</th>
<th>Sector</th>
<th>Date of Approval</th>
<th>Project Cost (Rs. in Cr.)</th>
<th>Grants-in-aid approved (Rs. in Cr.)</th>
<th>Grants-in-aid released (Rs. in Cr.)</th>
<th>Processi ng Capacity created / expected to be created (LMT) per annum</th>
<th>Number of farmers benefitted</th>
<th>Number of Employment generated</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>M/s B-one Business House Pvt Ltd</td>
<td>Khurda</td>
<td>Fish &amp; Marine Processing</td>
<td>19.02.2018</td>
<td>22.31</td>
<td>5.00</td>
<td>5.00</td>
<td>0.06</td>
<td>25</td>
<td>300</td>
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<tr>
<td>2</td>
<td>M/s Pragati Milk Products Private Limited</td>
<td>Cuttack</td>
<td>Milk Processing</td>
<td>09.01.2019</td>
<td>20.52</td>
<td>5.00</td>
<td>5.00</td>
<td>0.60</td>
<td>150</td>
<td>538</td>
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<tr>
<td>3</td>
<td>M/s TABP Snacks and Beverages Pvt Ltd</td>
<td>Raygada</td>
<td>Fruit &amp; Vegetable processing</td>
<td>05.12.2022</td>
<td>14.39</td>
<td>5.00</td>
<td>0.00</td>
<td>0.38</td>
<td>250</td>
<td>325</td>
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<tr>
<td>4</td>
<td>M/s Flamingo Shrimpex (P) Ltd</td>
<td>Khurda</td>
<td>Fish &amp; Marine Processing</td>
<td>05.12.2022</td>
<td>35.96</td>
<td>5.00</td>
<td>0.00</td>
<td>0.11</td>
<td>200</td>
<td>257</td>
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